

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-104**  
IB-2236/ND/2019

**IN THE MATTER OF:**

Sudhir Kumar

....Applicant

Vs.

M/s AIMS RG Angel Promoters Pvt Ltd.

....Respondent

**SECTION**

Under Section 7 of IBC,2016

Order delivered on 17.09.2019

**CORAM:**

**MS. INA MALHOTRA,  
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Adv. Ritesh Khare

For the Respondent

: Adv. Abhijeet Sinha, Adv. Achini Singh Gyani and Adv. Amit Aggarwal

**ORDER**

Mr. Achan Singh Gyani has put in appearance on behalf of Corporate Debtor. He prays for some time to file the reply. Let the same be filed. To come for arguments on 30.09.2019.



**(SUMITA PURKAYASTHA)  
MEMBER (T)**



**(INA MALHOTRA)  
MEMBER (J)**